

High Court of Jammu and Kashmir at Srinagar.


Order

No: 833

Dated: 29/9/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 40,500/- (Rs. Fourty Thousand and Five hundred only), in favour of Munsiff, Aishmuqam, under Major Head 2014-Adm of Justice, Sub Head 0488-D&S Judges, object head "007 Office Expenses" during the current financial year 2018-19 for releasing the salary of Daily Wager appointed for Watch and ward.

By Order.


Deputy Registrar (Accts) 29/9

No: 38734-35/AC

Dated: 29/9/2018

Copy to the:-

1. Munsiff, Aishmuqam.
2. Treasury Officer, Aishmuqam.
.... For in f. and n/a
3. Order book.

9/c etc for up-landings


Deputy Registrar (Accts) 29/9